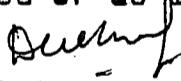
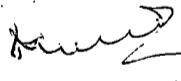


Date	Office Report	Orders
		OA-1755/90
		22-10-90
		Present: Applicant in person. Sh. S.Chandra, Assistant Director General for respondents.
		Departmental official states that counter is ready and shall be filed during the course of the day today.
		Applicant who is present in person states that he wants to withdraw the application. List before the court on 25-10-90.
	Counter filed with office (See 22-27) Rejoined on 25-10-90 23/10/90	 (DIWAKAR KUKRETI) Deputy Registrar 25.10.90 CA-1755/90
		Present: Shri N.Ranganathan Swamy, Counsel for the applicant. Shri Subhash Chander, Asstt. Director-General, (MRTP Commission), for respondent Nos.1 to 3.
		The learned counsel of the applicant states that he does not wish to pursue the present application. Accordingly, the application is disposed of as withdrawn.  (D.K.CHAKRAVORTY) MEMBER(A)  (P.K. KARTHA) VICE CHAIRMAN